

W.P(C)No. 239 OF 1998  
.UP 10 2; Draft, smtst; -n -PA4 -dFX-NORMAL -y -e; dumbp  
L.....T.....T.....T.....T.....T.....T.....T.....T.....T.....T.....R  
L.....T.....T.....T.....T.....T.....T.....T.....T.....T.....T.....R  
ITEM No.107 (Mentioned) COURT No. 1 SECTION PIL

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Writ Petition (C) No.239 of 1998@@  
CCCCCCCCCCCCCCCCCCCCCCCCCCCCCCCCCCCC

Hon'ble Rangnath Misra

Petitioner

VERSUS

Union of India & Ors.

Respondents

(With office report)

Date : 06/11/2001 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE SYED SHAH MOHAMMED QUADRI  
HON'BLE MR. JUSTICE N. SANTOSH HEGDE  
HON'BLE MR. JUSTICE S.N. VARIAVA  
HON'BLE MR. JUSTICE SHIVARAJ V. PATIL

For Petitioner(s): Mr. K. Parasaran, Sr. Adv. (A.C.)  
Mr. G. Umopathy, Adv. (A.C.)

For Respondent(s): Mr. H.N. Salve, SG.  
U.O.I.: Mr. Krishna Mahajan, Adv.  
Mr. P. Parmeswaran, Adv.

For Tripura: Mr. Rajiv Mehta, Adv.  
Mr. Rauf Rahim, Adv.

For Meghalaya: Mr. Ranjan Mukherjee, Adv.

For Punjab: Ms. Jayshree Anand, Addl. AG., Pb.  
Mr. G. Sivabalamurugan, Adv.  
Mr. Rajeev Sharma, Adv.  
Mr. R.S. Suri, Adv.

For Rajasthan: Mr. Javed M. Rao, Adv.  
for Mr. Sushil Kumar Jain, Adv.

For Sikkim: Mr. A. Mariarputham, Adv.  
Ms. Aruna Mathur, Adv.  
Mr. Anurag D. Mathur, Adv.  
for M/s. Arputham, Aruna & Co., Adv.

For Haryana: Mr. Neeraj Kumar Jain, Adv.  
Mr. J.P. Dhanda, Adv.  
for Mr. Mahabir Singh, Adv.

...2/-

For U.P.: Mr. Ajay K. Agrawal, Adv.  
Ms. Alka Agrawal, Adv.

For Uttaranchal: Mr. Ajay K. Agrawal, Adv.  
Mr. Mahesh Chandra, Adv.

For Manipur: Mr. Kh. Nobin Singh, Adv.

For Pondicherry: Mr. V.G. Pragasam, Adv.

Mr. Tara Chandra Sharma, Adv.  
Ms. Kirti Mishra, Adv.  
Ms. Chitra Markandeya, Adv.  
Mr. Ashok Mathur, Adv.  
Mr. Naresh K. Sharma, Adv.  
Mr. G. Prakash, Adv.  
Mr. Sanjay R. Hegde, Adv.  
Mr. Satish K. Agnihotri, Adv.  
Mr. K. Ram Kumar, Adv.  
M/s. Corporate Law Group, Advs.  
Ms. A. Subhashini, Adv.  
Mr. B.B. Singh, Adv.  
Ms. Hemantika Wahi, Adv.  
Mr. Anil Shrivastav, Adv.  
Mr. S.V. Deshpande, Adv.  
Ms. V.D. Khanna, Adv.

UPON hearing counsel the Court made the following  
O R D E R

..L.....I.....T.....T.....T.....T.....T.....T.....T.....J

List on 20th November, 2001.

(T.I. Rajput)  
Court Master

(Shelly Sengupta)  
Court Master